

Central Government offices located in the States to follow the example of the State Government.

School Atlas

341. { **Shrimati Maimoona Sultan:**
Shri Mohan Swarup:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it has come to the notice of Government that Atlases with wrong maps showing Kashmir or parts thereof as Pakistan territory are being used in Delhi Schools; and

(b) if so, what action has been taken by Government in the matter?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) No, Sir.

(b) Does not arise.

Correspondence Courses

342. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether the committee set up to consider the details of the scheme of correspondence courses and evening colleges has finalised its report; and

(b) if so, the main recommendations and findings of the committee?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The Committee has submitted its Report on Correspondence Courses. A statement giving a summary of the recommendations made by the Committee, is laid on the Table. [See Appendix I, annexure No. 27].

The Committee has not yet finalised its deliberations on Evening Colleges.

Exploration of Oil and Gas in Cambay

344. **Shri Hem Barua:** Will the Minister of Mines and Fuel be pleased to state:

(a) the progress of work in the

Cambay field in the matter of exploration of oil and gas;

(b) whether it is a fact that prospects of discovering gas are better than those of discovering oil in this field;

(c) if so, the number of wells, category-wise, discovered so far in this area;

(d) whether it is also a fact that exploration work in Cambay is not as prompt and speedy as desired; and

(e) if so, whether the causes of this slow momentum are being ascertained?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (c). Upto 31st March, 1962, the Oil and Natural Gas Commission had completed 25 wells in Cambay.

(b) Yes, Sir.

(d) No, Sir.

(e) Does not arise.

Advisory Committee for Andamans

345. **Shri A. K. Gopalan:** Will the Minister of Home Affairs be pleased to state:

(a) the number and names of members of the Home Minister's Advisory Committee for Andaman Islands; and

(b) on what basis the members of the Committee are nominated?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The Home Minister's Advisory Committee for Andaman and Nicobar Islands consists of the following eight members:—

(1) Chief Commissioner of Andaman and Nicobar Islands.

(2) Shri Niranjana Lal—Member of Parliament representing the Andaman and Nicobar Islands.

(3) Shri K. R. Ganesh—Senior